STATEMENT-II

Decade	Growth Rate (%)	
	Scheduled Caste	Scheduled Tribes
1	2	3
1951-61	25.46	57.83
1961-71	24.20	25.99
1971-81	30.93	35.81

Fish Destroyed by Deep Sea Trawlers

3295. SHRI K. PRADHANI: Will the Minister of FOOD PROCESSING INDUS-TRIES be pleased to state:

(a) whether Union Government have computed the quantity of fish destroyed or thrown into the sea by deep sea trawlers due to lack of adequate price and marketing facilities on the coastal area; and

(b) the steps proposed by Union Government to avoid this waste?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING IN-DUSTRIES (SHRI SHARAD YADAV): (a) and (b). No such computation has been done by the Government of India. Various schemes for support to the development of sea food industry have been developed by the Ministry of Food Processing Industries and Marine Products Export Development Authority. A scheme to prepare a feasibility report for utilisation of low-value fish has been formulated in the Annual Plan for 1990-91 by the Ministry of Food Processing Industries.

Underweighing by FPS Owners

3296.SHRI M. G. SEKHAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware that many a Fair Price Shop owners indulge in under-weighing of essential items;

(b) if so, what steps government have taken to check under-weighing;

(c) whether it is a fact that ration cards are not being issued to the needy and poor for want of proper residential address; and

(d) if so, the corrective steps taken in this regard?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). The weights and measures used by Fair price shop owners are verified periodically by the state Authorities for enforcement of the laws relating to weights and measures. The Authorities also frequently make surprise inspections of the fair price shops with a view to checking malpractices.

(c) and (d). The actual implementation of Public Distribution System lies with the State Governments/U.T. Administrations. The norms for issue of ration cards are decided by them.

Food Allocation to Tamil Nadu

3297. SHRI KANCHI PANNEER SEL-VAM: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the States which are not self-sufficient in food production;

(b) whether any additional allocation of foodgrains has been made to these States during the current season; if so, the details thereof; and

(c) how much allocation has been made to Tamil Nadu over the last three years including the current season to tide over shortfall in foodgrains production, year-wise?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) India is self-sufficient in the matter of foodgrains given normal rainfall and weather conditions. On the basis of available data it is not possible to classify the States as self-sufficient or otherwise.

(b) Does not arise in view of (a) above.

(c) The allocations of rice and wheat made to Tamil Nadu for Public Distribution System from the Central Pool during the last three years are as under:-

(In lakh tonnes)

Year	Rice	Wheat
1987-88	6.30	3.60
1988-89	7.30	3.63
1989-90	6.00	3.60

[Translation]

Setting up of Regional Provident Commissioner Office at Katihar (Bihar)

3298. SHRI YUVRAJ; Will the Minister of LABOUR be pleased to state:

(a) whether there is a proposal to set up the office of the Regional Provident Commissioner at the Industrial City of Katihar; and

(b) the time by which the office is expected to be set up?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) No, Sir.

(b) Does not arise.

[English]

Production and Consumption of Sugar

3299. SHRI BALVANT MANVAR: Will the minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the estimated production and consumption of sugar during the current Sugar year;

(b) whether there is any gap between the two; and

(c) if so, the steps proposed to be taken to bridge the gap?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) As a result of various measures taken by